## GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 4944 ANSWERED ON FRIDAY, THE 16TH DECEMBER, 2016 [AGRAHAYANA 25, 1938 (SAKA)]

#### **EARLY WARNING SYSTEM TO DETECT FRAUD**

#### QUESTION

4944. SHRIMATI RAMA DEVI:
SHRI HARIOM SINGH RATHORE:
SHRI RAM CHARAN BOHRA:
SHRI BADRUDDIN AJMAL:

# Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government has devised an early identification and preintimation/ warning system to detect fraud in the country;
- (b) if so, the details thereof along with the effectiveness of this system;
- (c) whether any scheme exists facilitating rehabilitation/compensation to the affected people/victims of such fraudulent companies; and
- (d) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a) & (b): Serious Fraud Investigation Office (SFIO) of this Ministry is in the process of developing 'Early Warning System' (EWS) for early identification and pre-intimation/ warning system to detect financial frauds in the country. For this purpose, services of a consulting agency have been engaged to develop the conceptual framework. The development of EWS is an iterative process. The system will show results after the framework under development stabilises.
- (c) & (d): There is no scheme in existence for facilitating rehabilitation/compensation to the affected people/ victims under the provisions of Companies Act, 2013.

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